COURT NO. 42 DIVISION BENCH- III HON'BLE MS.JUSTICE PRATHIBA M. SINGH HON'BLE MR.JUSTICE RAJNEESH KUMAR GUPTA

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED, PLEASE CONTACT, MS. SAPHALTA BHATI (MOB:-7428238686) COURT MASTER TO HON'BLE MS. JUSTICE PRATHIBA M. SINGH.]

CLICK HERE FOR VC https://dhcvirtualcourt.webex.com/meet/dhcvirtualcourt6

Meeting No. 1669 92 0249

Join from a video conferencing system or application Dial:

dhcvirtualcourt6@dhcvirtualcourt.webex.com

You can also dial 210.4.202.4 and enter your meeting number.

Join by phone Access Code: 1669 92 0249

**NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO** <u>courtmaster@pmsingh.in</u>

NOTE: Counsels and Litigants may send their apperances through the following link/form. This form shall be available during Court hearing days from 09:00 A.M - 04:30 P.M..

https://forms.gle/LszUZHy9YMBfTrAu7

## TRANSFER MATTER/S FROM THE COURT OF HON'BLE DIVISION BENCH - VI

ITEM NUMBEF	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION						
FRESH MATTERS & APPLICATIONS										
	W.P.(C)-4729/2025 CM APPL. 21737/2025 CM APPL. 21738/2025	JATINDER KAUR SAWHNEY V/s CANARA BANK AND ORS.	PARVEEN KUMAR MEHDIRATTA	Listing Remarks: TRANSFER MATTER FROM THE COURT OF HON'BLE D B- VI						
		CANARA BANK(CB3038@CANARABANK. CANPISCE@GMAIL.COM)(0)(RESPONDE								

rhadeer@hadinfarineh3.co)(0)(he3rondeh1)		1
--	--	---

1

## SUPPLEMENTARY CAUSE LIST

COURT NO. 34 DIVISION BENCH-VI HON'BLE MR.JUSTICE SUBRAMONIUM PRASAD HON'BLE MR.JUSTICE HARISH VAIDYANATHAN SHANKAR

- NOTE: IN CASE LEARNED COUNSELS FOR THE PARTIES WISH TO RELY UPON SOME PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGMENTS, THEY ARE DIRECTED TO FILE THE SAME DURING THE COURT WORKING HOURS ATLEAST A DAY PRIOR TO THE DATE OF LISTING OF SUCH MATTERS. ANY PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGEMENTS FILED BEYOND THE AFORESAID PRESCRIBED PERIOD SHALL NEITHER BE FORWARDED TO THE COURT NOR BE ENTERTAINED.
- NOTE: COUNSEL APPEARING THROUGH VIDEO CONFERENCING ARE REQUESTED TO GIVE THEIR APPERANCES IN THE CHAT BOX ALONGWITH THEIR MOBILE NUMBERS.

TO JOIN VC:

https://delhihighcourt.webex.com/meet/dhcecourtvc13

## NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO pankaj.shukla@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH M	ATTERS & APPLICATIONS			
	W.P.(C)-4729/2025 CM APPL. 21737/2025 CM APPL. 21738/2025	JATINDER KAUR SAWHNEY V/s CANARA BANK AND ORS.	PARVEEN KUMAR MEHDIRATTA	
		OTHER DETAILS OF ADVOCATES: PARVEEN KUMAR MEHDIRATTA(PARVEENMEHDIRATTA@HOTMAIL.COM)(9810042189)(PETITIONER) CANARA BANK(CB3038@CANARABANK.COM, CB18556@CANARABANK.COM, CANPISCE@GMAIL.COM)(0)(RESPONDENT) PANKAJ, PRADEEP(PHOTOSTATPANKAJ@GMAIL.COM, PRADEEP@RADNPARTNERS.CO)(0)(RESPONDENT)		

HIGH COURT OF DELHI 15.04.2025.

REGISTRAR (LISTING)

## 2